

facturing toys on modern lines which have educational and scientific value.

#### **Funds for Rajasthan Projects**

1912. SHRIMATI VASUNDHARA RAJE: Will the Minister of INDUSTRY be pleased to state the details of approved industrial projects in Rajasthan being funded by Union Government?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): There are six Central Public Sector Enterprises with the registered offices in the State of Rajasthan with Central investment of Rs. 376.58 Crores as on 31.3.1989.

During last three years following letters of Intent and Industrial Licences were issued in respect of Central Projects to be set up in Rajasthan.

|                 | <i>Letter of Intent</i> | <i>Industrial Licences</i> |
|-----------------|-------------------------|----------------------------|
| <i>1</i>        | <i>2</i>                | <i>3</i>                   |
| 1987            | 3                       | 1                          |
| 1988            | 1                       | 2                          |
| 1989            | 1                       | 1                          |
| 1990 (upto May) | —                       | —                          |

A new integrated project "Rampura—Agucha—Chauderia mines smelter" of Hindustan Zinc Ltd. for production of lead and zinc to the order of 30,000 and 70,000 tonnes respectively is currently under implementation at total sanctioned cost of Rs. 617.20 crores. The mines are located in Bhilwara district whereas concentrator smelter complex is located in Chitaurgarh district. The project is scheduled to be completed by mid-1990-91.

#### **Foreign Collaboration for Washing Machine**

1913. SHRI PHOOL CHAND VERMA: Will the Minister of INDUSTRY be pleased to state:

(a) the foreign exchange outflow for know-how, capital goods and components for foreign collaboration granted for making washing machines; and

(b) the foreign exchange earnings by export of the Washing Machine during the current year?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Foreign exchange outflow on account of foreign collaboration approvals vary from case to case and are based on projection over the period of collaboration. Foreign collaboration for the manufacture of programmable washing machines are being considered only on minimum export commitment to cover foreign exchange inflow to outflow ratio of 2:1 backed by bank guarantee. The export commitment is required to be fulfilled over the period of the collaboration.

#### **Quota of Berths at Parbhani for Karnataka Express**

1914. SHRI ASHOK ANANDRAO DESHMUKH: Will the Minister of RAILWAYS be pleased to state:

(a) whether quota for berth reservation in Karnataka Express is available from Parbhani to New Delhi;

(b) if not, the reasons therefor and whether it would be made available for Parbhani in future; and

(c) if so, the class-wise number of seats proposed to be made available?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) and (c). Karnataka Express is a long distance highly patronised train. The reservation quotas available at various stations are being fully utilised leaving no scope for any adjustment. As such, there is no proposal to allot quota at Parbhani.

#### **Development of Porbandar Airport**

1915. SHRI SHANTI LAL PURUSHOTTAMDAS PATEL:

SHRI BALVANT MANVAR:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Union Government have

received and memorandum regarding development of the Porbandar airport;

(b) if so, the amount sanctioned for this purpose;

(c) the progress made so far in this regard;

(d) the expected date fixed for its commissioning; and

(e) the number of airports/air fields of Gujarat which are to be repaired/modernised or expanded?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) A token provision of Rs. 3.00 lakhs has been made in the 8th Five year Plan for construction of a few terminal building.

(c) and (d). In view of no immediate requirement, this work has been assigned low priority. The commencement of construction work of terminal building also depends upon release of National Airports Authority's land by Coast Guard.

(e) A list is given in the statement given below.